## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:4023 ANSWERED ON:20.03.2015 INJECTION SAFETY GUIDELINES Gopalakrishnan Shri R.;Patil Shri Bheemrao Baswanthrao

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the World Health Organisation (WHO) has released new injection safety guidelines recently, and if so, the details thereof;
- (b) whether the Government has adopted the aforesaid guidelines, if so, the details thereof and if not, the reasons therefor along with the time by which these are likely to be adopted in the country; and
- (c) whether the Government proposes to introduce a Bill to control unethical practices in biomedical health research and if so, the details thereof?

## **Answer**

## THE MINISTER OF STATE OF THE MINISTRY HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK)

- (a): Yes. World Health Organisation (WHO) launched a new policy on injection safety on 23rd February, 2015. A brief summary of WHO guidelines on the use of safety-engi- neered syringes for intramuscular, intradermal and subcutaneous injection in health- care settings is enclosed at Annexure. However, detailed informationis also available on the website:http://www.who.int/injection\_safety/global-compaign/injection-safety\_guideline.pdf?ua=1.
- (b): The information is being collected and will be laid down on the Table of the House.
- (c): Yes. The 'Draft' Bill seeks to provide for a national framework for the promotion, regulation and monitoring of ethical issues of biomedical and health research on human participants.